

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1472  
TO BE ANSWERED ON 28.07.2021**

**CONSTRUCTION OF ROBs/RUBs**

**1472. DR. HEENA GAVIT:**

**DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

**SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

**SHRI UNMESH BHAIYYASAHEB PATIL:**

**DR. SHRIKANT EKNATH SHINDE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has received proposals from the Government of Maharashtra for the construction of Railway Over Bridges (ROBs) and Road Under Bridges(RUBs) during the last three years along with the details thereof, proposal-wise;**
- (b) the reaction of the Government to the said proposals;**
- (c) the number of proposals from Maharashtra that are lying pending with the Railways at present along with the details of the said proposals, location-wise; and**
- (d) the details of the ROBs and RUBs being constructed in Maharashtra at present, location-wise along with the current status thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1472 BY DR. HEENA GAVIT, DR. SUJAY RADHAKRISHNA VIKHE PATIL, SHRI DHAIRYASHEEL SAMBHAJIRAO MANE, SHRI UNMESH BHAIYYASAHEB PATIL AND DR. SHRIKANT EKNATH SHINDE TO BE ANSWERED IN LOK SABHA ON 28.07.2021 REGARDING CONSTRUCTION OF ROB<sub>s</sub>/RUB<sub>s</sub>**

**(a) to (c): Proposals for construction of Road Over Bridges/Road Under Bridges (ROBs/RUBs) in lieu of level crossings, received from State Government, are considered and processed for sanction after requisite formalities like consent for cost sharing and closure of level crossing. During last three years, Railways have received 35 valid proposals for construction of Road Over Bridges (ROBs) in lieu of Level Crossings (LCs) in the State of Maharashtra. ROB/RUBs have been sanctioned by railways at 32 locations in lieu of LCs. Two proposals for construction of ROBs are under process and One proposal for construction of ROB/RUB was not found feasible as per survey. The details of 35 valid proposals are appended.**

**(d): The details of ROBs and RUBs being constructed in lieu of LCs in the State of Maharashtra are as under:**

<b>SN</b>	<b>Item</b>	<b>ROB</b>	<b>RUB</b>
<b>1</b>	<b>ROB/RUBs Sanctioned</b>	<b>159</b>	<b>190</b>
<b>2</b>	<b>Works in progress</b>	<b>79</b>	<b>45</b>
<b>3</b>	<b>Works at different stages like finalization of alignment and preparation of estimate etc.</b>	<b>80</b>	<b>145</b>

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**APPENDIX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1472 BY DR. HEENA GAVIT, DR. SUJAY RADHAKRISHNA VIKHE PATIL, SHRI DHAIRYASHEEL SAMBHAJIRAO MANE, SHRI UNMESH BHAIYYASAHEB PATIL AND DR. SHRIKANT EKNATH SHINDE TO BE ANSWERED IN LOK SABHA ON 28.07.2021 REGARDING CONSTRUCTION OF ROB<sub>s</sub>/RUB<sub>s</sub>**

**(a) to (c): Details of 35 valid proposals received from Govt. of Maharashtra during last 3 years**

<b>SNo.</b>	<b>Description of Proposal</b>	<b>Status</b>
<b>1</b>	<b>Proposed construction of ROB in lieu of existing LC No. S-1 at Kms. 664/11-12 on Badnera-Amravati section.</b>	<b>ROB sanctioned by Railway</b>
<b>2</b>	<b>Construction of 2 lane ROB (with provision of Subway) in lieu of LC No.289 at Km.1018/02-04 bet. Kohli- Kalmeshwar Stations under Nagpur Division.</b>	<b>ROB sanctioned by Railway</b>
<b>3</b>	<b>Construction of a 2 lane ROB (with provision of Subway) in lieu of LC No.281 at Km.981/13-15 between Kotalpukur-Katol Stations under Nagpur Division.</b>	<b>ROB sanctioned by Railway</b>
<b>4</b>	<b>Construction of a 2 lane ROB (with provision of Subway) in lieu of Two LCs (i) No. 32 at Km.843.6 bet. Majri Jn. - Bhandak stations and (ii) No. 32/A at Km.843/20-22 between Majri Jn-Warur Stations under Nagpur Division.</b>	<b>ROB sanctioned by Railway</b>
<b>5</b>	<b>Construction of a 2 lane ROB (along with provision of Subway) in lieu of LC No.20 at Km.807/12-14 on Sewagram-Balharsha Section under Nagpur Division.</b>	<b>ROB sanctioned by Railway</b>
<b>6</b>	<b>Construction of ROB in lieu of LC gate No. 02 at Km. 199/6-7 on Pune-Daund section.</b>	<b>ROB sanctioned by Railway</b>
<b>7</b>	<b>Construction of ROB in lieu of LC gate No. 08 at Km. 218/4-5 on Pune-Daund section.</b>	<b>ROB sanctioned by Railway</b>
<b>8</b>	<b>Construction of ROB in lieu of LC gate No. 36A at Km. 136/16-17 on Pune Lonavala section.</b>	<b>ROB sanctioned by Railway</b>
<b>9</b>	<b>Construction of ROB in lieu of LC gate No. 45 at Km. 148/16-17 on Pune Lonavala section.</b>	<b>ROB sanctioned by Railway</b>

<b>10</b>	<b>Construction of ROB in lieu of LC no. 86 at km 182/14-16 on Igatpuri – Bhusawal section</b>	<b>ROB sanctioned by Railway</b>
<b>11</b>	<b>Construction of ROB in lieu of LC-69/A at km 688/14-16 between stations Chandur-Malkhed on Badnera –Wagon Repair workshop section.</b>	<b>ROB sanctioned by Railway</b>
<b>12</b>	<b>Elimination of manned LC No 79 at Km 725.732 on Badnera –Wagon Repair workshop section by providing ROB</b>	<b>ROB sanctioned by Railway</b>
<b>13</b>	<b>Pune- Daund Proposed construction of ROB in lieu of LC gate no.07 at Km. 213/4-5 on Pune-Daund section.</b>	<b>ROB sanctioned by Railway</b>
<b>14</b>	<b>Construction of ROB in lieu of LC-52/A at km 163/8-9 between on Pune-Lonavala section.</b>	<b>ROB sanctioned by Railway</b>
<b>15</b>	<b>Construction ROB in lieu of Existing LC No. S-3 at km 668/08-08 on Badnera –Amravati Section.</b>	<b>ROB sanctioned by Railway</b>
<b>16</b>	<b>Construction of ROB in lieu of LC-91 at km 160/14-16 on Kazipet-Balharsha section</b>	<b>ROB sanctioned by Railway</b>
<b>17</b>	<b>Construction of ROB in lieu of LC-55 at km 117/6-7 on Manmad- Mudkhed Section</b>	<b>Work under process</b>
<b>18</b>	<b>Construction of ROB in lieu of LC-122A at km 292/6-7 on Manmad-Mudkhed Section</b>	<b>ROB not feasible, RUB sanctioned by Railway</b>
<b>19</b>	<b>Construction of ROB in lieu of LC-11 at km 115/2-3 on Mudkhed-Adilabad-Pimpalkutti Section</b>	<b>ROB sanctioned by Railway</b>
<b>20</b>	<b>Construction of ROB in lieu of LC- 87 at km 760/6-7 on Akola-Purna Section</b>	<b>ROB sanctioned by Railway</b>
<b>21</b>	<b>Construction of ROB in lieu of LC- 89 at km 762/4-5 on Akola-Purna Section</b>	<b>ROB sanctioned by Railway</b>
<b>22</b>	<b>Construction of ROB in lieu of LC- 102 at km 762/4-5 on Akola-Purna Section</b>	<b>ROB sanctioned by Railway</b>
<b>23</b>	<b>Construction of ROB+RUB in lieu of LC- 520 at km 1028/3-5 on Kachewani-Tiroda section</b>	<b>ROB sanctioned by Railway</b>
<b>24</b>	<b>Construction of ROB+RUB in lieu of LC- 521 at km 1029/27-29 on Kachewani-Tiroda Section</b>	<b>ROB sanctioned by Railway</b>
<b>25</b>	<b>Construction of ROB+RUB in lieu of LC- 548 at km 1088/5-7 on Rewral-Tharsa Section</b>	<b>ROB sanctioned by Railway</b>
<b>26</b>	<b>Construction of ROB+RUB in lieu of LC- 551 at km 1093/25-27 on Tharsa-Chacher Section</b>	<b>ROB sanctioned by Railway</b>

<b>27</b>	<b>Construction of ROB+RUB in lieu of LC- 559 at km 1111/11-13 on Salwa-Kanhan Section.</b>	<b>ROB sanctioned by Railway</b>
<b>28</b>	<b>Construction of ROB+RUB in lieu of LC- 567 at km 1123/9-11 on Kamptee-Kalumna Section.</b>	<b>ROB sanctioned by Railway</b>
<b>29</b>	<b>Construction of ROB in lieu of LC- 19 at km 15/9-10 on Churchgate-Virar Section.</b>	<b>Not Feasible for ROB /RUB</b>
<b>30</b>	<b>Construction of ROB in lieu of LC- 49 at km 97/18-20 on Virar-Surat Section.</b>	<b>ROB sanctioned by Railway</b>
<b>31</b>	<b>Construction of ROB in lieu of LC- 81 at km 131/1-2 on Udhna Jn.-Jalgaon Jn.</b>	<b>Work under process</b>
<b>32</b>	<b>Construction of ROB in lieu of LC- 103 at km 191/6-7 on Udhna Jn.-Jalgaon Jn.</b>	<b>ROB sanctioned by Railway</b>
<b>33</b>	<b>Construction of ROB in lieu of LC- 105 at km 192/6-7 on Udhna Jn.-Jalgaon Jn.</b>	<b>ROB sanctioned by Railway</b>
<b>34</b>	<b>Construction of ROB in lieu of LC- 112A at 209/10-11 on Udhna Jn.-Jalgaon Jn.</b>	<b>ROB sanctioned by Railway</b>
<b>35</b>	<b>Construction of ROB in lieu of LC- 136 at km 254/18-20 on Udhna Jn.-Jalgaon Jn.</b>	<b>ROB sanctioned by Railway</b>

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